

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 1443 of 2018 in  
DFR No. 2069 of 2018**

**Dated: 3<sup>rd</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Delhi Bar Association ..... Appellant(s)  
Vs.  
Delhi Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Bhagwat Prasad Agarwal

Counsel for the Respondent(s) : -

**ORDER**

**IA No. 1443 of 2018  
*(Appln. for condonation of delay in filing Appeal)***

For the reasons set out in the application, delay of 26 days in filing the appeal is condoned. Application is allowed.

**DFR NO. 2069 OF 2018**

Registry is directed to number the appeal. Issue notice to the Respondents returnable on 16.01.2019.

List the matter on **16.01.2019**.

**(S. D. Dubey)**  
**Technical Member**  
Ts/js

**(Justice Manjula Chellur)**  
**Chairperson**